Annexure-5

Name of the corporate debtor: Infiniti Techlabs LLP; Date of commencement of liquidation: 07-07-2023; List of stakeholders as on: 31-08-2023

List of operational creditors (Government Dues)

Si.		-	2	w	
Details of Claimant	Department	Assistant P F Commissioner, Employee's Provident Fund Organisation Regional Office	The Deputy Director, Employee's State Insurance Corporation, Hyderabad	Assistant Commissioner, Central Tax, Central Excise, and Service Tax, Malkajgiri GST division Secunderabad.	
	Government	Central	Central	Central	
Details of claim received	Date of receipt	02-08- 2023	24-07- 2023	03-08- 2023	
	Amount claimed	12,577	3,00,113	84,60,345	87 73 035
Details of claim admitted	Amount Nature Amount of claim of covered admitted claim lien or attachmodeling disposal	12,577	3,00,113	84,60,345	87.73.035
	Nature of claim	Statutory dues	Statutory NIL dues	84,60,345 Statutory NIL dues	
	Amount Whet covered by lien / lien or attachment remo pending (Yes/		NI	NE	
	Amount Whether '% sh covered by lien / in tot lien or attachment amou attachment removed? of clapending (Yes/No) admi	Not Applicable	Not Applicable	Not Applicable	
	are tal ant aims itted	100	100	100	
Amount of	contingent mutual rejected under claim dues, that that may be set off	Ą	Į.	Ž	
nt of	mutual dues, that may be set off	A.	Z	Ĕ	
	rejected	NIL	Z	į	
	under verification	NI.	ž Z	Ë	
Remarks, if any					

